

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(CA)/67/CHE/2024

PETITION NUMBER : Comp.Appeal(CA)/16/2024

NAME OF THE PETITIONER : K C Palanisamy

NAME OF THE RESPONDENT(S) : ROC, Coimbatore

UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Ms. Niveditha for the Applicant.

This is an Application seeking early hearing of Company Appeal(CA)/16/2024 which is posted for hearing on 06.05.2024.

As the earliest date available is only in June 2024, no other earlier date can be given prior to 06.05.2024.

Also the Application is devoid of merits and accordingly **IA(CA)/67/CHE/2024 is dismissed and disposed off.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)